

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD

NOTICE

The hearing in the case of M/s Benefit Tradelinks Pvt. Ltd. & Group (IT(SS) no.535,506-508,565/A/19 & others will be held on 16/12/2024 at 2:30 p.m. in Court room no. 1

PLACE : AHMEDABAD

BY ORDER

DATE : 06/12/2024

Sachin
ASSISTANT REGISTRAR
Assistant Reg
Income Tax Appellate Tribunal
Ahmedabad